

3.1.2013

O.A. No 385/07

No sufficient time left.
List this case on 21.2.2013.


(S.P. Singh)
Member (A)

Girish/-


(Justice Alok K. Singh)
Member (J)

21-2-2013

List on 25-3-2013.

Boc

25.3.2013

09.5.13



09.5.2013

List on 10.7.2013.

Boc

12/7/13.

Hon. Mr. D.C. Lakha, M(A)

Hon. Mr. Nareet Kumar, M(J)

Sri Parshant Singh, holding brief for Sri R.C. Singh Counsel for the applicant submits that he does not have any instructions from the applicant, dated 18.7.13 & the case may be dismissed for want of Prosecution. Let order accordingly.

on 22.7.2013
dated 18.7.13
Boc


M(J)


M(A)

ls.